## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.

V/s.

M/s. C. Mahendra Exports & Ors.

SECTION OF THE COMPANIES ACT: 241(1), 242(4), 213, 58, 402, 403 & 237 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Archan Shah ilb Rajani Associates of for R. 1

2. adv. Aaxena Vidni ilb Dave & Quella Grina & Co.

## Order CP No.12/241(1),242(4), 213,58,402,403 & 237/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 13.12.2016

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)